

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**CONTEMPT PETITION (C) NO. 181/00074/2019 IN
O.A. No. 181/00594 OF 2019**

Dated, this the 27th day of November, 2020.

CORAM:

**HON'BLE Mr. P. MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr. K.V. EAPEN, ADMINISTRATIVE MEMBER**

Abdul Salam Koya C.G., 53 years,
S/o. Cheriya Koya C.G.,
Tally Clerk (On working Arrangement as Welfare Officer),
Department of Port, Shipping & Aviation,
Union Territory of Lakshadweep, Kavaratti - 682 555.
Permanent Address: Cheruthottam House, Kalpeni Island,
Union Territory of Lakshadweep,
Kalpeni - 682 557. - Petitioner

[By Advocate : Mr. T.C. Govindaswamy]

Versus

1. Sivakumar, Secretary, Department of Port, Shipping & Aviation,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
2. Ankur Prakash Meshram,
Ex-Director, Department of Port, Shipping & Aviation,
Union Territory of Lakshadweep, Kavaratti – 682 555.
C/o. The Director, Department of Port, Shipping & Aviation,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. Dr. Shashpal Debas,
Director, Department of Port, Shipping & Aviation,
Union Territory of Lakshadweep,
Kavaratti – 682 555. - Respondents

[By Advocate : Mr. R. Sreeraj for Mr. S. Manu]

The Contempt Petition (Civil) having been heard on 27.11.2020,
the Tribunal on the same day delivered the following:

OR D E R**Per: Mr. P. Madhavan, Judicial Member**

The Original O.A has already been disposed of and hence, this Contempt Petition has become infructuous.

2. Hence, the Contempt Petition is closed. Notice stands discharged. No order as to costs.

(Dated, 27th November, 2020.)

(K.V. EAPEN)
ADMINISTRATIVE MEMBER

(P. MADHAVAN)
JUDICIAL MEMBER

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Annexures of the Petitioner

Annexure P-1 : A true copy of the interim order dated 08 August 2019 in O.A No. 181/00594/2019 rendered by this Hon'ble Tribunal.

Annexures of the respondents

Annexure R-3(a) : True copy of the relieving order No. F. No. 2/3/2016-S&T dated 08.08.2019.

Annexure R-3(b) : The copy of joining report.
